

Shri Hathi: Generally, the estimates are sanctioned by the Planning Commission. As the House knows, the final estimates for Bhakra had not been approved. Only after examination, they have been approved. In fact, all the estimates of river valley projects have to be approved by the Planning Commission. They are examined by the Technical Advisory Committee and approved by the Planning Commission.

Mr. Speaker: I will make one suggestion regarding this matter. The Estimates Committee is here. In all cases where any hon. Member wants to pursue the matter and feels that enormous amounts are being voted or spent, they can write to the Estimates Committee. The Chairman will be ready to find out. If he is satisfied that there is a *prima facie* case for going into the matter, he will ask the Minister and the Member to find out as to what exactly are the reasons, instead of pursuing the details in the House. Next question.

C.D. and N.E.S. Blocks

*2078. **Shri Sanganna:** Will the Minister of Community Development be pleased to state:

(a) whether the attention of the Government has been drawn to the report made by the special officer appointed by the Ministry of Transport and Communications in the year 1957, about the standards of construction of roads built under the Community Development and National Extension Service Projects in the country; and

(b) if so, what is the reaction of the Government thereto?

The Minister of Community Development (Shri S. K. Dey): (a) Yes, Sir.

(b) The observations made in the report are in accord with the views of this Ministry and have been brought to the notice of the State Governments for consideration and necessary action.

Shri Sanganna: May I know whether the principles enunciated in the Nagpur Plan of 1943 have not been followed in the road construction programme of the N.E.S. and C.D. blocks?

Shri S. K. Dey: There was very little co-ordination between the plans of the P.W.D. in the States and the *ad hoc* construction that went on in the N.E.S. and C.D. areas. For the first time we are now making an effort to integrate the over-all road plan of India visualised by the Communications Ministry with the village-connecting road schemes under the community development programme.

Shri Sanganna: In view of the fact that each C.D. and N.E.S. project has got engineering staff, why is there defect in the construction programme?

Shri S. K. Dey: There is only one overseer provided for a block to look after all the requirements there including minor irrigation, housing and what not. It is difficult for one man, without any proper supervision from the top, to provide all the assistance which is expected.

Shri Palaniyandy: May I know whether after the laying of the roads in the C.D. and N.E.S. blocks, the District Boards are not willing to take them over because of paucity of funds? Will the Central Government consider helping the district boards so that these roads are taken over and maintained by them properly.

Shri S. K. Dey: As the hon. Member knows, there is now a proposal for integrating the programme under community development with the local statutory bodies. When that comes about, I think this question will be automatically taken care of.

Shri C. R. Pattabhi Raman: May I know whether periodical inspection is being made apart from the overseers with regard to cement and other materials used in road building because there is a lot of complaint?

Shri S. K. Dey: To the extent that supervisory staff is available at the district level, and at their discretion, this is being done.

There has been, as I mentioned, no integration between the activities of the department and what was being done in the blocks. For the first time we are making an effort to bring about that integration.

Shri Raghbir Sahai: I would like to know what particular kind of roads are meant by this question. Are they inter-village roads, are they approach roads or long distance roads?

Shri S. K. Dey: I think the question implied village connecting roads.

सेठ अचल सिंह : क्या माननीय मंत्री महोदय यह बताने की कृपा करेंगे कि १९५७ में कच्ची रोड्स कितनी बनी हैं ?

Shri S. K. Dey: Sorry, Sir. I would require notice for that.

Shri Shree Narayan Das: May I know what arrangements have been made for the maintenance and upkeep of these roads by the various Governments?

Shri S. K. Dey: Village panchayats usually are taking care of maintenance, and where they do not exist, the village ad hoc bodies as they exist there.

Shri Shree Narayan Das: May I know whether the State Government contributes anything to the various panchayats for maintenance?

Shri S. K. Dey: Very little so far has been contributed by the State Government for maintenance, although for initial construction some money is contributed for the provision of culverts, bridges etc.

श्री भक्त बर्दान : क्या माननीय मंत्री जी के ध्यान में यह बात आई है कि बहुत से विकास अंडों में गांव वालों ने जो मोटर-सड़कें तैयार

कर ली थीं, वे अगली बरसात में समाप्त हो गईं, और इस लिए क्या प्रान्तीय सरकारों से यह अनुरोध किया जा रहा है कि जब वे अपना सड़क विकास का कार्यक्रम बनायें, तो सब से पहले उन सड़कों को लिया जाय, जो कि श्रमदान के द्वारा बनी हैं ?

Shri S. K. Dey: We are aware of this and this has been brought to the attention of the Government, and it is being repeated.

Shri Bhakt Darshan: With what result?

Pandit D. N. Tiwary: May I know the number of roads or the mileage of roads which has become useless after construction by the local panchayats?

Shri S. K. Dey: A certain percentage of the roads certainly will have become useless. Sometimes the village people are so enthusiastic about mass participation in this road programme that they take up road construction even without any assistance or guidance from the Government.

Shri Ranga: Are any steps being taken to augment the resources of the village panchayats in order to enable them to maintain these roads, culverts, tanks and other things that are being built now?

Shri S. K. Dey: These are being considered now.

Shri Tangamani: In view of the observation that these roads which are constructed under the C.D. and N.E.S. scheme are of very low standard, will the Government consider the question of inspecting them periodically, once in three years or so, so that wherever reconstruction is necessary that may be done because we think most of these roads require reconstruction.

Shri S. K. Dey: This is exactly the objective of the proposal for integration as I mentioned earlier.

Shri Damani: May I know what system of co-ordination is being maintained between the Ministry of Transport and the Ministry of Community Development especially in the matter of public works and road construction, and how it is effectively maintained?

Shri S. K. Dey: So far, I must confess, there was no co-ordination, but as I mentioned earlier, an effort is now being made and I believe we have practically approached the final stage of our negotiations between the two Ministries.

Air Mail Service in North Bihar

*2079. **Shri Anirudh Sinha:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the introduction of air mail service in North Bihar is in the active consideration of Government; and

(b) if so, by what time the decision is likely to be taken and services introduced?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See appendix IX, annexure No. 2.]

श्री अनिरुद्ध सिंह : इस स्टेटमेंट में कहा गया है—“.....there is also, no proposal under consideration for introduction of such a service at present”.

२६ दिसम्बर, १९५७ को जब भूतपूर्व संचार और परिवहन मंत्री दरभंगा गए थे, तो वहाँ की वाणिज्य परिषद् के मान पत्र के जवाब में उन्होंने कहा था कि उत्तर बिहार में शीघ्र ही एयर मेल सर्विस चालू करने का विचार गवर्नमेंट कर रही है। मैं जानना चाहता हूँ कि क्या मंत्री के बदलने से सरकार की नीति में भी परिवर्तन हो जाता है ?

श्री राज बहादुर : मैं माननीय सदस्य को विश्वास दिलाता चाहता हूँ कि मंत्री के बदलने से नीति में परिवर्तन नहीं होता है,

फिन्तु जो कुछ भी कठिनाइयाँ सामने हैं, वे विस्तारपूर्वक इस स्टेटमेंट में बता दी गई हैं और उन्हीं की धोर में माननीय सदस्य का ध्यान पुनः आकषित करना चाहता हूँ

श्री अनिरुद्ध सिंह : इस स्टेटमेंट में कहा गया है कि उत्तर बिहार में एयर मेल सर्विस चालू करने के लिये पोस्ट मास्टर जनरल, बिहार का वार्तालाप बिहार सरकार और बिहार फ्लाईंग क्लब के साथ चल रहा है। मैं जानना चाहता हूँ कि कौन कौन से शहरों के लिये हवाई जहाज से डाक पहुँचाने के लिये वार्तालाप चल रहा है और यह वार्तालाप कब खत्म होगा ?

श्री राज बहादुर : माननीय सदस्य ने जो पहले कहा था कि नीति बदल गई है, वह बात उनके इस प्रश्न में साफ़ हो गई है, क्योंकि वार्तालाप चल रहा है। लेकिन वह वार्तालाप बिल्कुल सीमित जगहों के लिए है और जो दो मंस्थायें हैं, उनके ऊपर ही उसका आधार है, यानी जो गवर्नमेंट के फ्लाईंग प्लेन और बिहार फ्लाईंग क्लब के प्लेन हैं, उनके ऊपर उस का आधार है। लेकिन मैं बताना चाहता हूँ कि पटना, मांतीहारी, मुजफ्फरपुर, दरभंगा और पूनिया में हम हवाई जहाज के द्वारा डाक ले जाने की व्यवस्था करें, तो एक दिन में ४२० रुपए लगेंगे और ग्रामदनी कुल १०६ रुपए होगी। तो जहाँ तक घाटे का सवाल है, वह बिल्कुल स्पष्ट है कि प्रति वर्ष काफ़ी घाटा पड़ेगा। तीन चार जगहों के लिए साल भर में एक लाख का घाटा उठाना पड़ेगा।

श्री अनिरुद्ध सिंह : इस स्टेटमेंट के अन्त में कहा गया है “The proposal has been considered several times in the past but it had to be given up as it was found that the cost of operation of a service exclusively for the conveyance of mails would be unduly prohibitive.”